

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO-205
TO BE ANSWERED ON 03/02/2023

FUNDS TO THE STATE OF JHARKHAND UNDER DRF

205. SHRI DEEPAK PRAKASH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the steps taken by Government to reduce the dependence on monsoon and to compensate the loss of damage due to damage caused to crops as a result of natural calamities during the last three years and the current year; and

(b) the quantum of funds provided to Jharkhand under the Disaster Relief Fund (DRF) during the said period?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a): The Department of Agriculture and Farmers Welfare (DA&FW) implements Centrally Sponsored Scheme of “Per Drop More Crop” (PDMC) from 2015-16 in the country. The PDMC scheme focuses on enhancing water use efficiency at farm level through Micro Irrigation viz. Drip and Sprinkler Irrigation Systems. Central assistance of Rs.17250.42 crore has been released during 2015-16 to 2022-23 with area coverage of 71.54 lakh hectares under micro irrigation. Rainfed Area Development (RAD) is implemented as a component under National Mission for Sustainable Agriculture (NMSA) from 2014-15 in the country. RAD focuses on Integrated Farming System (IFS) for enhancing productivity and minimizing risks associated with climatic variability. Under this system, crops/cropping system is integrated with activities like horticulture, livestock, fishery, agro-forestry, apiculture etc. to enable farmers to maximize farm returns for sustaining livelihood and also to mitigate the impacts of drought, flood or other extreme weather events. An amount of Rs.1511.56 crore has been released during the period 2014-15 to 2021-22 covering an area of 6.74 lakh hectares. During 2022-23, an amount of Rs.52.17 crore has been released to the States.

Department of Land Resources (DoLR) implements Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) in 28 States (now 27 States and Union Territories of Jammu & Kashmir and Ladakh), for development of rainfed / degraded lands. Central share released to the States/UTs during 2019-20 to 2021-22 is Rs.3627.72 crore. The target for the project period of 2021-2026 is coverage of 49.50 lakh hectares at an indicative Central financial outlay of Rs.8,134 crore.

To provide employment to those in drought affected areas, there is a provision of an additional 50 days of unskilled manual work in a financial year, over and above the 100 days assured to job card holders under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) of Ministry of Rural Development.

The Government of India is implementing Central Sector Schemes namely, Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS). Both the schemes are voluntary for States and farmers. PMFBY provides for comprehensive risk insurance against crop damage from pre-sowing to post-harvest for food crops (cereals, millets and pulses), oilseeds and annual commercial horticultural crops notified by the concerned State Government. The scheme safeguards against wide spread yield loss due to non-preventable natural risks viz. flood, inundation, landslide, drought, dry spells, hailstorm, cyclone, pests/diseases, natural fire & lightening, storm, typhoon, tempest, hurricane, tornado etc. and also against farm level yield loss due to localized risks (hailstorm, landslide, inundation, cloud burst and natural fire), prevented sowing and post-harvest losses.

Advisories are issued to all States/Union Territories before the onset of Monsoon season for reviewing the States' preparedness in managing any weather related contingency for mitigating the adverse impacts of an aberrant monsoon. Further, through m-kisan portal weather-based SMS advisories are sent to the registered farmers in their local languages.

Indian Council of Agricultural Research (ICAR) is continuously developing early, short duration, climate resilient variety field crops, to address the seed requirements of agro ecologies such as drought, flood, salinity and restricted irrigation. ICAR also issues timely advisory to States for adoption of these varieties duly mapped under 20 agro ecological regions.

Financial assistance is provided from State Disaster Response Fund (SDRF) & National Disaster Response Fund (NDRF) towards input subsidy for crop loss of 33% and above, in the event of notified natural calamities, as per the guidelines issued by the Ministry of Home Affairs on 10.10.2022. The rate of input subsidy for crop loss is Rs.8,500/- per hectare for rainfed areas,

Rs.17,000/- per hectare for assured irrigated areas and Rs.22,500/- per hectare for all types of perennial crops/agro forestry.

The Government of India has approved the following amount from NDRF to the States, which submitted Memorandums in respect of drought during the last three years and the current year:

Year	Amount approved (Rs. in Crore)
2019-20	265.58
2020-21	113.69
2021-22	1043.234
2022-23	Nil (so far)

(b): The State Government of Jharkhand has not submitted any Memorandum seeking financial assistance from NDRF for drought during 2019-20 to 2021-22. However, the State has submitted Memorandum during the current year for drought during kharif 2022. The Inter-Ministerial Central Team (IMCT) visited the State during 09.01.2023 to 13.01.2023 for assessing the damage due to drought and recommending financial assistance from NDRF. The report of the IMCT is considered by the Sub Committee of National Executive Committee (SC-NEC), headed by the Secretary (DA&FW). Thereafter, the High Level Committee (HLC), comprising of Home Minister, Finance Minister, Agriculture Minister and Vice-Chairman, NITI Aayog, considers the request of the State Government based on the recommendations of SC-NEC thereon, and approves the quantum of assistance from NDRF, subject to the adjustment of the balance available in the State's SDRF.

Funds allocated to the State Government of Jharkhand under SDRF during the last three years and the current year, are as under:

Year	Allocation of SDRF (Rs. in crore)		
	Central share	State share	Total
2019-20	331.50	110.50	442.00
2020-21	454.40	151.20	605.60
2021-22	454.40	151.20	605.60
2022-23	476.80	158.40	635.20
